GOVERNMENT OF PUDUCHERRY OFFICE OF THE DISTRICT COLLECTOR-cum-DISTRICT MAGISTRATE PUDUCHERRY

No.1703/DRDM/DM/D2/2020/95

Dated: 07.09.2020

<u>ORDER</u>

Sub: DRDM- Covid-19 - Interference in office routine - Action against retired

Government Servants - Order - Issued.

Ref: i. The Epidemic Disease Act, 1897.

ii. The Disaster Management Act, 2005.

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WHEREAS, in order to contain the spread of Covid-19, this administration is involved in various activities including containment plans, regulating movements of people, increasing testing, increasing no. of Covid beds and Covid Care Centers etc.,

AND WHEREAS, it has brought to the notice of the undersigned that, certain retired employees being a members of associations visiting the staff in the offices in health department to influence the transfer and posting of the health staff and their routine duty allotment.

AND WHEREAS, the activity of the association members or retired officials in the planning and allotment of duty and transfer of the Medical and Para-medical staff is considered as a disturbance and interference affecting the routine of the activities of the Department during this time of combating pandemic.

NOW THEREFORE, I Dr.Arun.T, IAS in the capacity of District Magistrate in exercise of the powers conferred with me under the Disaster Management Act, 2005 and the Epidemic Disease Act, 1897, hereby order that no retired Government servants shall visit the officials of the Health Department with regard to issues relating to the routine transfer or posting or duty orders or other administrative work done by the Department in the interest of the general public.

Any violation of the above orders shall be reported before the concerned Incident Commander and they are directed to file complaints under the above Acts. This order shall come with immediate effect.

(Dr.ARUNA, I.A.S) DISTRICT MAGISTRATE

То

- 1. The Director of Health and Family Welfare services, Puducherry
- 2. The Director, IGMC & RI, Puducherry
- 3. The Senior Superintendent of Police (L&O), Puducherry.
- 4. The Superintendent of Police, North / South / East / West
- 5. The Incident Commander-cum-Tahsildar, Taluk Office, Puducherry/Oulgaret/Villianur/Bahour

Copy to:

- 1. The P.S to Hon'ble Lt. Governor, Puducherry
- 2. The P.S to Hon'ble Chief Minister, Puducherry
- 3. The P.S to All Hon'ble Ministers, Puducherry
- 4. The P.S to All Secretaries to Government, Puducherry.
- 5. The OSD, Covid War room, Puducherry